



\$~27 to 53

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

(27)+ W.P.(C) 11725/2022

VIJAY PAL .....Petitioner

versus

UNION OF INDIA & ORS. .....Respondents

(28)+ W.P.(C) 14249/2024

RAMNIVAS RAWAT AND ORS. .....Petitioners

versus

UNION OF INDIA AND ORS. .....Respondents

(29)+ W.P.(C) 14260/2024

AYODHYA KARMAKAR AND ORS. ....Petitioners

versus

UNION OF INDIA AND ORS. .....Respondents

(30)+ W.P.(C) 14319/2024

BACHCHU SINGH AND ORS .....Petitioners

versus

UNION OF INDIA AND ORS .....Respondents

(31)+ W.P.(C) 14322/2024

AJAY KUMAR JHA AND ORS .....Petitioners

versus

UNION OF INDIA AND ORS. .....Respondents

(32)+ W.P.(C) 369/2023

DWARPAL SINGH AND ORS .....Petitioners

versus

UNION OF INDIA AND ORS .....Respondents





(33)+ W.P.(C) 740/2023 RISHIPAL AND ORS .....Petitioners versus UNION OF INDIA AND ORS ....Respondents (34)+ W.P.(C) 1400/2023 SATYENDRA SINGH AND ORS ....Petitioners versus UNION OF INDIA AND ORS ....Respondents (35)+ W.P.(C) 1426/2023 RANBIR SINGH .....Petitioner versus UNION OF INDIA AND ORS ....Respondents (36)+ W.P.(C) 1529/2023 CHANDRA PAL SINGH AND OTHERS .....Petitioners versus UNION OF INDIA AND ORS ....Respondents (37)+ W.P.(C) 1531/2023 SOHAN DASS AND ORS ....Petitioners versus UNION OF INDIA AND ORS ....Respondents (38)+ W.P.(C) 1536/2023 ....Petitioners VAZIR SINGH AND OTHERS versus UNION OF INDIA AND ORS ....Respondents

.....Petitioners

(39)+ W.P.(C) 1537/2023

VIJAY SINGH AND ORS.





## versus

UNION OF INDIA AND ORS ....Respondents (40)+ W.P.(C) 1538/2023 N RAJAGOPAL AND ORS .....Petitioners versus UNION OF INDIA AND ORS ....Respondents (41)+ W.P.(C) 1539/2023 DHARAM PAL AND ORS .....Petitioners versus ....Respondents UNION OF INDIA AND ORS (42)+ W.P.(C) 1545/2023 BASAU SINGH AND OTHERS ....Petitioners versus UNION OF INDIA AND ORS ....Respondents (43)+ W.P.(C) 1572/2023 SURESH AND ORS. .....Petitioners versus UNION OF INDIA AND ORS. ....Respondents (44)+ W.P.(C) 1578/2023 GANESH DUTT GAUTAM AND ORS ....Petitioners versus UNION OF INDIA AND ORS ....Respondents (45)+ W.P.(C) 1680/2023 RAMBIR SINGH AND ORS. ....Petitioners versus





UNION OF INDIA AND ORS .....Respondents
(46)+ W.P.(C) 7231/2023

....Petitioners

versus

PASAM BALARAJU AND ANR

UNION OF INDIA AND ORS .....Respondents

(47)+ W.P.(C) 7346/2023 RAM KISHAN .....Petitioner

Through:

versus

UNION OF INDIA AND ORS .....Respondents

(48)+ W.P.(C) 7355/2023
GILLEDUDINNE MAREPPA AND ORS .....Petitioners

versus

UNION OF INDIA AND ORS .....Respondents

(49)+ W.P.(C) 7365/2023

MD. NABI SAHEB AND ORS .....Petitioners

versus

UNION OF INDIA AND ORS .....Respondents

(50)+ W.P.(C) 8069/2023

SIKANDER SINGH AND ORS. .....Petitioners

versus

UNION OF INDIA AND ORS. .....Respondents

(51)+ W.P.(C) 8074/2023

SAHADAT KHAN AND ORS. .....Petitioners

versus





UNION OF INDIA AND ORS. .....Respondents

(52)+ W.P.(C) 8120/2023

KARTIK ORAON AND ORS .....Petitioners

versus

UNION OF INDIA AND ORS .....Respondents

(53)+ W.P.(C) 8122/2023

LAKHI CHAND AND ORS. .....Petitioners

versus

UNION OF INDIA AND ORS. .....Respondents

Through:

Appearance:

**Petitioners**: Mr.Aditya Hooda, Adv (item 27).

Ms. Asha Jain Madan, Mr. Mukesh Jain, Advs.

(Item 28 to 45, 50 to 53).

Mr. Akash Mohan, Adv. (item 46 to 49)

**Respondents**: Mr. Vijay Joshi, Mr. Anirudh Shukla, Mr. Kuldeep

Singh, Adv. Mr.Hemant Goyal, Advs (item 27). Mr.Kamal Kant Jha, SPC, Mr. Avinash Singh, Adv.

(item 28, 29).

Mr.Ravi Kant Srivastava, SPC (item 30).

Mr.J.K. Tripathi, SPC, Mr.Rishi Chaudhary and Mr.Jitendra Gautam, Parvi Officers-RAF (item

31).

Mr. Himanshu Pathak, SPC, Mr. Amit Singh, Adv.

(item 32).

Mr. Naginder Benipal, SPC, Ms. Vidhi Gupta, GP,

Mr.Ankit Siwach, Adv. (item 33 & 47).

Ms.Radhika Bishwajit Dubey, CGSC, Ms.Gurleen

Kaur Waraich, Adv (item 34).

Mr.Rajnish Kumar Gaind, SPC, Mr.Rahul





Kr.Sharma, GP (item 35 & 52).

Mr.Anshuman, SPC, Mrs.Akanksha Tagra, Adv. (item 36).

Mr. Vikas Kr. Sharma, SPC, Ms. Aishwarya Dobhal, GP (item 37).

Mr.Raghvendra Shukla, SPC, Mr.Anil Devlal, GP (item 38).

Mr.Krishana Kumar Sharma, SPC, Mr.Anil Devlal, GP (item 39).

Mr.Gaurav Sharma, SPC, Mr.Siddhartha Nagpal, Adv. (item 40).

Mr.Naginder Benipal, SPC, Mr.Rahul Kr.Sharma, GP, Mr.Ankit Siwach, Adv. (item 41).

Dr Vijendra Singh Mahndiyan, CGSC (item 42).

Mr.Ripudaman Bhardwaj, CGSC, Mr.Kushagra Kumar, Mr.Abhinav Bhardwaj, Mr.Ankit Kr.Rana, Advs. (item 43 & 45).

Mr.Vikrantn N. Goyal, Mr.Aditya Shukla, Ms.Shivani Yadav, Mr.Nishu, Advs. & Mr.Rishi Chaudhary, Mr.Jitendra Gautam, Parvi Officers-RAF (item 46).

Mr. Neeraj, SPC, Mr. Rudra Paliwal, GP, Mr. Sachin Saraswat, Adv. (item 49) with AC Vijender Yadav, SI Pardeep, SI Prahalad Singh SI Amit Kumar-CISF.

Ms.Prtima N. Lakra, CGSC, Ms.Kashish G. Baweja, Adv. (item 51)

Ms.Niyati Sharma, SPC, Mr.T Imlinaro Jamir, Adv. (item 53) **ALSO** 

Ms.Arunimam Dwivedi, CGSC, Ms.Pinky Pawr, Ms.Kritika Sharma, Advs (item 53).

Mr.Deepak Tanwr, GP, Mr.Rajdev Kumar, Mr.Prem Pal Singh, Ms.Anesweta Sahoo, Advs (item 28 & 40).

## **CORAM:**

HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE SHALINDER KAUR





ORDER 04.02.2025

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WP(C) 1426/2023 shall be treated as the lead matter.

The learned counsel for the petitioner shall file the rejoinder in the said petition within a period of four weeks from today. The learned counsel for the petitioner shall file the brief synopsis of arguments within a period of two weeks thereafter.

The learned counsels for the parties in other matters would be entitled to take copies of the pleadings and written submissions filed in WP(C) 1426/2023 from the learned counsel for the petitioner of the Registry of this Court in a digital mode.

The written submissions from the respondents, if any, be filed in consultation by the learned counsels jointly, within a period of two weeks of receipt of the written submissions filed by the learned counsel for the petitioner.

The learned counsels for the petitioners in other writ petitions shall file their additional written submissions, if required, within the same period.

List on 22<sup>nd</sup> May, 2025 at 3.30 p.m.

NAVIN CHAWLA, J

SHALINDER KAUR, J

FEBRUARY 4, 2025/Arya/IK

Click here to check corrigendum, if any